

(For insertion in the Maharashtra Government Gazette, Part-I, Central Section  
and Goa Government Official Gazette)

**NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY**  
**ORIGINAL AND APPELLATE SIDES**

No. X(Gen)-1603/2024/701

Date: 18<sup>th</sup> April, 2024.

In partial modifications of the Notification No. X(Gen)-1603/2023/2308, dated 16<sup>th</sup> December, 2023, for declaring Holidays and Vacations for the year 2024, the Hon'ble the Chief Justice has been pleased to declare holiday for only Judicial work on Saturday, 20<sup>th</sup> April, 2024, on account of Full House Meeting (in Congregation) at Bombay and in lieu thereof to declare the compensatory Court working day on 29<sup>th</sup> June, 2024 (5<sup>th</sup> Saturday) to the High Court of Bombay at Goa, Porvorim – Goa.

**HIGH COURT OF JUDICATURE AT BOMBAY :**

**DATED: 18<sup>th</sup> APRIL, 2024**

**: SD/-**  
**: (R.N. JOSHI)**  
**: REGISTRAR GENERAL**